

NATIONAL GREEN TRIBUNAL, CENTRAL BENCH
SUCHANA BHAWAN, IIIrd FLOOR, ARERA HILLS
CAUSE LIST OF COURT NO. 1

Date: 20th July, 2017

Time : 10.30 A.M.

HON'BLE MR. JUSTICE DALIP SINGH JUDICIAL MEMBER

HON'BLE DR. SATYAWAN SINGH GARBYAL EXPERT MEMBER

| S.No | Case No | Parties | Counsel for parties | Remarks |
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| FOR ADMISSION | | | | |
| 1. | Original Application No. 62/2017(CZ) | Boat Chalak Samiti Vs State of Madhya Pradesh & Ors. | Mr. Aditya Vijay Singh, Adv. | |
| 2. | Original Application No. 80/2017(CZ) | Kishore Samrite Vs Union of India & 7 Ors. | Mr. R.S. Verma, Adv. | |
| 3. | Original Application No. 82/2017(CZ) | Nand Kishore Pal Alia Nandu Pal Vs Govt. of M.P. & 3 Ors. | Mr. M.A. Siddiqui, Adv. | |
| FOR HEARING | | | | |
| 4. | Original Application No. 30/2015(CZ) | P.C.Sharma Vs. M/S Proctor and Gamble Home Product Ltd. & 8 Ors. | Mr. Ayush Dev Bajpai, Adv. Mr. Ajay Gupta Adv. Mr. Ravikant Patidar, Adv. Mr. Sachin K. Verma, Adv. Ms. Parul Bhadoria, Adv. Mr. Om Shankar Shrivastava Adv. Mr. Rajendra Giri, Adv. | |
| 5. | Original Application No. 50/2015(CZ) | Sanjiv Tiwari Vs. Digamber Jain & 10 Ors. | Mr. Sanjiv Tiwari, Applicant in person. Mr. DharamveerSharma, Adv. Mr. Mayank Shrivastava, Adv. Mr. Arvind Shrivastava, Adv. Mr. P.K.Das, Adv. Mr. Sunil Dwivedi, Adv. Mr. B.L.Yadav, Adv. Mr. S.K.Verma, Adv. Mr. Ravikant Patidar, Adv. Ms. Parul Bhadoria, Adv. Mr. Sandeep Singh, Adv. Mr. D.K.Jain, Adv. Mr. Amarpal Singh, Adv. | |
| 6. | Original Application No. 48/2017(CZ) | Fakeer Mohammad Vs State of Madhya Pradesh | Mr. Rohit Sharma, Adv. Mr. Sachin K. Verma, Adv. | |
| 7. | Original Application No. 156/2016(CZ) (M.A.No.128/17) (M.A.No.284/17) | Kuldeep Singh Parihar Vs. State of M.P. & 11 Ors. | Mr. Mohd. Arif Sheikh, Adv. Ms. Parul Bhadoria, Adv. Mr. Sachin K. Verma, Adv. Mr. Aditya Vijay Singh, Adv. | |
| 8. | Original Application No. 60/2017(CZ) | A.D.Bajpai Vs State of M.P. & Ors | Mr. Apoorv Pandey, Adv. | |

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| 9. | Original Application No. 53/2015(CZ) | Vijay Tiwari Vs. President & The Chief Municipal Officer, Shivpuri(MP) | Mr. Vijay Tiwari, Applicant in person Mr. Saroj Kumar Verma,Adv. Mr. Arvind Verma, Adv. Mr. Jatin Rohit Gupta, Adv. Mr. DharamveerSharma,Adv. Mr. Sachin K.Verma, Adv. Ms. Parul Bhadoria, Adv. |
| FOR COMPLIANCE | | | |
| 10. | Original Application No. 143/2015(CZ) (M.A.No.1066/16) | Abhay Jain Vs. The Collector, Dist- Shivpuri & 2 Ors. | Mr. Abhay Jain, Applicant in person Mr. Sachin K. Verma, Adv. Mr. Jatin Rohit, Adv. Ms. Parul Bhadoria, Adv. |
| 11. | Original Application No. 143/2014(CZ) (M.A.No.335/17) | Fortune Glory Extension Welfare Association (FGEWA) & 3 Ors. Vs. M/s Fortune Builders & 3Ors. | Mr. Shantanoo Saxena, Adv. Mr. Vivek Choudhar, Adv. for Mr. Vijay Kumar Choudhary Adv. for R-3 (BMC) Mr. Sachin K. Verma, Adv.R-2 Mr. Om.S.Shrivastava, Adv. Ms. Parul Bhadoria, Adv. Mr. Ravikant Patidar, Adv. |
| 12. | Original Application No. 66/2015(CZ) with O.A. No.337/2014(CZ) (M.A.No.121/17) | Rizwan Pathan & Ors. Vs District Collector Sehor & 3 Ors. | Mr. Rizwan Pathan, Applicant in Person. Mr. Rohit Sharma, Adv. Mr. Purushaindra Kaurav, Adv. Ms. Parul Bhadoria, Adv. Mr. Sachin K. Verma, adv. |
| | | Vinod kumar kori Vs. State of M.P. & Ors. | |
| 13. | (M.A.No.253/17) in Original Application No. 119/2015(CZ) | Bhupendra Singh Shakya Vs. M/s Bhopal Incinerators Ltd. & 4 Ors. | Mr. Om Shankar Shivastava, Adv. Mr. DharamveerSharma,Adv. Mr. Anhad Tiwari, Adv.. Ms. Parul Bhadoria, Adv. for Mr.PurushaindraKaurav, Adv. Mr. Shivendu Joshi, Adv. |
| 14. | (M.A.No.252/17) in Original Application No. 135/2015(CZ) | Ashok Kumar Manjhi Vs. M/s Bhopal Incinerators Ltd. & Anr. | Mr. Om Shankar, Adv. Mr. Dharamvir Sharma, Adv. Mr. Sachin K. Verma, Adv. Ms. Parul Bhadoria, Adv. for Mr. Purushaindra Kaurav,Adv. Mr. Shivendu Joshi, Adv. |
| 15. | (M.A.No.251/17) in Original Application No. 136/2015(CZ) | Mohammad Tahir Vs. Bhopal Incinerators Ltd. & Anr. | Mr. Om Shankar, Adv. Mr. Dharamvir Sharma, Adv. Mr. Sachin K. Verma, Adv. Ms. Parul Bhadoria, Adv. for Mr. Purushaindra Kaurav, Adv. Mr. Shivendu Joshi, Adv. |

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